

Interim Resolution Professional / Resolution Professional : Ashish Vyas IBBI Registration No. IBBI/IPA-001/IP-P-01520/2018-2019/12267
 Name of the corporate debtor: MAAN SAROVAR PROPERTIES DEVELOPMENT PRIVATE LIMITED.; Date of commencement of CIRP: 1st July, 2022.; List of creditors as on: 10th Jan, 2024.
 List of Other Creditors (other than the financial creditor and operational creditors)

Amount in Rs.

Sr.no	Name of Creditors	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Mr. J Khaja Mohideen & Ms Jameela Begum	25-07-22	42,96,71,385	0		-	-	Yes	0.00%	0	0	42,96,71,385	0	
	Total		42,96,71,385	-		-	-			-	-	42,96,71,385	-	